## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 352/(MAH)/2017

## CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Crest Premedia Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
11	Currour We-	folimet	Jenni
		· · · · · ·	

## COMMON ORDER

C.S.P. No. 956/230-232/NCLT/MB/MAH/2017 C.S.P. No. 984/230-232/NCLT/MB/MAH/2017 C.S.P. No. 985/230-232/NCLT/MB/MAH/2017 C.S.P. No. 986/230-232/NCLT/MB/MAH/2017 C.S.P. No. 989/230-232/NCLT/MB/MAH/2017 C.S.P. No. 990/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. For want of time adjourned to **19.01.2018.**

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.01.2018. Sd/-

M.K. Shrawat Member (Judicial)

.